

information that any training is being imparted by the extremists to tribal people in Purnea district. The Government are keeping a close watch on the activities of the extremists.

Working Group of Administrative Reforms Commission on P & T.

727. SHRI SURAJ BHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a Working Group on the Posts and Telegraphs was formed by the Administrative Reforms Commission for four months in August, 1967;

(b) whether the three non-official members of the Group were taken in the Group on account of their being Members of Parliament;

(c) whether an extension of only two months was given to the said Working Group for submission of its final report; and

(d) whether it is also a fact that the Group has not completed its work despite a lapse of one year and four months ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) Not solely on that account.

(c) No, Sir.

(d) The Working Group submitted Part I of its report to the Commission on the 8th of May, 1968. The second and final part of the report is expected by the Commission shortly.

Quota for Scheduled Tribes in Laccadives Administration.

728. SHRI P. M. SAYEED: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the quota reserved in recruitment and promotions in the Laccadive Islands

administration for the Scheduled Tribes; and

(b) if no quota has been fixed, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). There is reservation to the extent of 47½% for Scheduled Tribes for direct recruitment to Class III and IV posts under the Laccadives Administration. For promotion by selection reservation is limited to 5% where direct recruitment does not exceed 50%. In regard to Class I and II posts under the Laccadives Administration, where such posts are included in organised Central Services, reservation is made as applicable to such services as a whole. Other isolated posts are filled either by deputation or by promotion. The number of such posts is too small for grouping them for reservation.

These reservations are in accordance with the orders issued by the Government from time to time.

Ashoka Hotels Ltd., New Delhi

729. SHRI PREM CHAND VERMA: Will the Minister of TOURISM & CIVIL AVIATION be pleased to state:

(a) the authorised and paid-up capital of the Ashoka Hotels Ltd., at the time of its setting up and as on the 31st March, 1968;

(b) the amount of loan the Hotels owed on the 31st March, 1968 and how much of it was from the Central Government, banks or other parties;

(c) the money paid as interest by the Hotels during the last three years; and

(d) the working results of the last three years, the extent of profit earned or loss incurred, the main causes for the loss and the estimates for 1968-69 ?